

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
CREATEJOY TECHNOLOGIES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	CREATEJOY TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	18/11/2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2020PTC141180
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No 4114, Prestige Jade Pavilion, Gear School Road, Boganahalli, Bangalore, Bangalore, Karnataka, India, 560103
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14.12.2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 21/05/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	13.01.2024

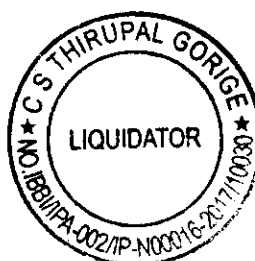
Notice is hereby given that Createjoy Technologies Private Limited has commenced voluntary liquidation on 14.12.2023.

The stakeholders of Createjoy Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 13.01.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18.12.2023
Place: Bangalore



Thirupal Gorige
Liquidator